## Deaths due to hooch comsumption

1782. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there have been an increase in deaths due to hooch consumption over the past one year;
  - (b) if so, the details thereof; and
- (c) the steps being taken by the Ministry to increase awareness of the sideeffects of hooch consumption in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Production of spurious liquor including hooch is a crime and hence a law and order problem, which is a State subject. Similarly, heath related aspects of hooch consumption also fall within the purview of the State Governments as 'Health' is also a State subject. No data on increase in hooch consumption is, therefore, maintained centrally.

## National Family Welfare Programme

1783. SHRI AAYANUR MANJUNATHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government provides financial assistance to the poor families in the country under the National Family Welfare Programmes (NFWP);
- (b) if so, the details thereof along with the salient features of the programme;
- (c) the funds allocated to the States including Andhra Pradesh for the purpose under NFWP during the last three years and the current year, State-wise;
- (d) the number of cases pending for financial assistance under this programme; and
  - (e) the time by which all the pending cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) Curently, There is no programme called National Family Welfare Programme (NFWP). Family Welfare interventions have been subsumed under National Rural Health Mission (NRHM).